

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SINNAR THERMAL POWER LIMITED (UNDER CIRP) OPERATING IN POWER INDUSTRY**  
**AT NASHIK, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	SINNAR THERMAL POWER LIMITED CIN: U70109DL2007PLC157316 PAN: AABC16188D
2.	Address of the registered office	Basement, A-103, Road No. 4, Mahipalpur Extension, New Delhi- 110037
3.	URL of website	<a href="https://www.rattanindiapower.com/thermal-power/nashik-power-plant/">https://www.rattanindiapower.com/thermal-power/nashik-power-plant/</a>
4.	Details of place where majority of fixed assets are located	Plot No A-1/1, Musalgaon and Gulvanch Village, IIIL SEZ, Sinnar Industrial Area, Taluka Sinnar, District Nashik, Maharashtra - 422112
5.	Installed capacity of main products/ services	Thermal Power Plant having a capacity of 1350 MW [270MW x 5 units]
6.	Quantity and value of main products/ services sold in last financial year	The unit is non-operational
7.	Number of employees/ workmen	Total staff on payroll: 31 (excluding security staff engaged through a security agency and other maintenance contractors at site)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details have been uploaded at <a href="https://drive.google.com/drive/folders/1GaQLZKmb-d391OBDFeaaW0BDTgVX0cc9?usp=drive_link">https://drive.google.com/drive/folders/1GaQLZKmb-d391OBDFeaaW0BDTgVX0cc9?usp=drive_link</a>  Alternatively, the details can also be obtained by requesting on email: <a href="mailto:ip.sinnar@gmail.com">ip.sinnar@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be obtained by requesting on email at <a href="mailto:ip.sinnar@gmail.com">ip.sinnar@gmail.com</a>
10.	Last date for receipt of expression of interest	15 <sup>th</sup> April, 2024
11.	Date of issue of provisional list of prospective resolution applicants	25 <sup>th</sup> April, 2024
12.	Last date for submission of objections to provisional list	30 <sup>th</sup> April, 2024
13.	Date of issue of final list of prospective resolution applicants	10 <sup>th</sup> May, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 <sup>th</sup> May, 2024
15.	Last date for submission of resolution plans	14 <sup>th</sup> June, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:ip.sinnar@gmail.com">ip.sinnar@gmail.com</a>

*(Handwritten Signature)*



**(ADARSH SHARMA)**  
**Interim Resolution Professional of Sinnar Thermal Power Limited**  
**Registration No.: IBBI/PA-001/IP-P01256/2018-2019/12045**  
**J6A, Kailash Colony, New Delhi-110048**  
**AFA Validity up to: 30.10.2024**  
**Date: 15.03.2024**  
**Place: New Delhi**



HHFNPSHOU 22000029260	मालती शर्मा, अजय कुमार	17/10/2023, रु. 18,86,420/- दिनांक 17/10/2023 तक	11/03/2024 (प्रतीकालम्ब)
--------------------------	---------------------------	---	-----------------------------

सुरक्षित संपत्ति/अचल संपत्तियों का विवरण: प्लेट नंबर एसएफ-1, दूसरी मंजिल, फ्रंट एलएचएस दिना छत के, कवर्ड एरिया 53 वर्ग गज यानी 44.31 वर्ग मीटर, एम.आई.जी., प्लॉट नंबर-128, खसरा नंबर-299, गली नंबर 12, डी-4, अशोक वाटिका, ग्राम पत्तोडा, परगना लोनी, तहसील और जिला गाजियाबाद, उत्तर प्रदेश-201005 पर बनाया गया है। उत्तर: अन्य संपत्ति, पूर्व: पीछे की ओर की संपत्ति/अन्य संपत्ति, दक्षिण: सामने आरएचएस प्लेट/प्लॉट नंबर 127, पश्चिम: सड़क 15 फीट  
दिनांक- 15-03-2024  
स्थान- दिल्ली/एनसीआर  
हस्ता/- प्राधिकृत अधिकारी,  
हीरो हाउसिंग फाइनेंस लिमिटेड के लिए

IN THE BOMBAY CITY CIVIL COURT AT BOMBAY  
CHAMBER SUMMONS NO. 154 OF 2022  
IN  
S. C. SUIT NO. 403 OF 2017

Mr. Sudhir Vasu Shetty  
Age about 66 yrs, Sole Proprietor of M/s. Charisma Builders, Kamal Kunj,  
First Floor, Central Avenue Road, Chembur, Mumbai- 400 071 ) ...Applicant

IN THE MATTER OF:  
Mr. Sudhir Vasu Shetty,  
Age about 66 yrs, Sole Proprietor of M/s. Charisma Builders, Kamal Kunj,  
First Floor, Central Avenue Road, Chembur, Mumbai- 400 071 ) ... Plaintiff

Versus

Mr. Rajen Seth

Alias Ishwarsingh Bassa, )...Deceased

1. Mrs. Rameshwaridevi Ishwar Singh Bassa  
Age: 62 yrs Occupation:  
Residing at House No. 943, Sector-15, Part-II, Gurgaon, Haryana. )

2. Ms. Priti Rohit Kumar  
Age: 32 yrs Occupation:  
Residing at 343/B/H Block, Palam Vihar, Gurgaon, Haryana. ) ...Respondents

LET ALL PARTIES CONCERNED attend before the sitting Judge in Chambers on the 21st day of March, 2024, at 11 O'clock or so soon thereafter as Counsel can be heard by Counsel on part of the Plaintiffs for the following reliefs :-

(a) that this Hon'ble Court may be pleased to permit the Plaintiffs, to amend the Plaint as per Schedule A hereto;

(b) that delay in filing Chamber Summons be condoned.

(c) that this Hon'ble Court may be pleased to allow the Plaintiffs to carry out other consequential amendments.

(d) for such further and other reliefs as the nature and circumstances of the case may require;  
Dated this 3 day of September, 2022.

This Chamber Summons is taken out by M/s. Mahesh Menon & Co.,  
Advocates for the Applicant/Plaintiff having address at 101, 1st Floor,  
Mittal Avenue, 110, Nagindas Master Road, Fort, Mumbai -400 023 )

SCHEDULE- "A"

- Delete the name of Defendant THE CAUSE TITLE OF THE PLAINT & PROCEEDINGS and mention the following: Mr. Rajen Seth Alias Ishwarsingh Bassa, Since Deceased
- ADD IN THE CAUSE TITLE OF THE PLAINT & PROCEEDINGS, after deletion of name of Defendant, the following be added:
  - Mrs. Rameshwaridevi Ishwar Singh Bassa Age: 62 yrs Occupation: Residing at House No. 943, Sector-15, Part-II, Gurgaon, Haryana.
  - Ms. Priti Rohit Kumar Age: 32 yrs Occupation: Residing at 343/B/H Block, Palam Vihar, Gurgaon, Haryana.)...Defendants
- AFTER PARAGRAPH NO. 1, NEW PARAGRAPH NO. 1a, BE ADDED AS UNDER :- 1C. The Original Defendant expired on 3rd March, 2022 at Haryana, leaving behind the Defendant Nos.2(a) & 2(b) as his only heirs and legal Representatives. The Plaintiff states that the right to sue survives and has devolved upon the Defendant Nos.2(a) & 2(b). The Plaintiff craves leave to refer to and rely upon the original Death Certificate dated 7th March, 2022 of the Original Defendant issued by the Government of Haryana, Municipal Corporation, Gurugram, as and when produced.
- Wherever the word "Defendant" appears, it be substituted as "Original Defendant".
- All other consequential amendments as necessary.

Sd/-  
Mahesh Menon & Co.,  
Advocates for Plaintiff/Applicant.  
101, 1st Floor, Mittal Avenue, 110, Nagindas Master Road,  
Fort, Mumbai -400 023

**motherson**

मदरसन टेक्नोलॉजी सर्विसेज लिमिटेड

(पहले मदरसनसुनी इन्फोटेक एंड डिजाइंस लिमिटेड के नाम से चर्चित)  
पंजीकृत कार्यालय: दूसरी मंजिल, एफ-7, ब्लॉक बी-1, मोहन सहकारी औद्योगिक एस्टेट,  
मधुरा रोड, दिल्ली-110044, दूरभाष नं. +91-120-4365565

वेबसाइट: www.mothersonotechnology.com, ई-मेल: info.mts@motherson.com  
सीआरएन : U67120DL1985PLC020695

फॉर्म-जी  
अभिलेख की अभिव्यक्ति हेतु आमंत्रण  
सिन्नार थर्मल पावर लिमिटेड (सीआईआरपी के तहत)  
नासिक, महाराष्ट्र में विद्युत उद्योग में संघलित  
(दिवाला और शोधन अक्षमता (कारपोरेट व्यक्तियों के लिए दिवालाला समाधान प्रक्रिया)  
विनियमावली, 2016 के विनियम 366 के उप-विनियम (1) के अधीन)

प्रासंगिक विवरण	
1. पैर/सीआईएन/एलएलपी संख्या के साथ कारपोरेट देनदार का नाम	सिन्नार थर्मल पावर लिमिटेड सीआईएन: U70109DL2007PLC157316 पिन: AABC16188D
2. पंजीकृत कार्यालय का पता	बेसमेंट, ए-103, रोड नं. 4, महिलापुर एक्सटेंशन, नई दिल्ली-110037
3. वेबसाइट का यूआरएल	https://www.rattanindiapower.com/thermal-power/nashik-power-plant/
4. उस स्थान का विवरण जहां अचल संपत्तियों का बंधुगत स्थित है	प्लॉट नं. ए-1/1, मुसलगांव और गुलवंच गांव, आईआईआईएल एसडीजेड, सिन्नार औद्योगिक क्षेत्र, तालुका सिन्नर, जिला नासिक, महाराष्ट्र - 422112
5. कारपोरेट देनदार के मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	1350 मेगावाट [270 मेगावाट X 5 यूनिट] की क्षमता वाला धर्मल पावर प्लांट
6. पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	यूनिट संचालन में नहीं है
7. कर्मचारियों/वर्कमैन की संख्या	पेरौल पर कुल कर्मचारी: 31 (सुरक्षा एजेंसी और साइट पर अन्य रखरखाव टैकेटारों के माध्यम से लगे सुरक्षा कर्मचारियों को छोड़कर)
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचियों के साथ), लेनदारों की सूची सहित, अधिक विवरण यूआरएल पर उपलब्ध हैं:-	आवश्यक विवरण यहां <a href="https://drive.google.com/drive/folders/1GaQLZKmb-d3910BDFeaW0BBDtGvX0cc9?usp=drive_link">https://drive.google.com/drive/folders/1GaQLZKmb-d3910BDFeaW0BBDtGvX0cc9?usp=drive_link</a> पर उपलब्ध कर दिए गए हैं वैकल्पिक रूप से, विवरण ईमेल <a href="mailto:ip.sinnar@gmail.com">ip.sinnar@gmail.com</a> पर अनुरोध करके भी प्राप्त किया जा सकता है
9. संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यहाँ यूआरएल पर उपलब्ध है:	विवरण <a href="mailto:ip.sinnar@gmail.com">ip.sinnar@gmail.com</a> पर ईमेल पर अनुरोध करके प्राप्त किया जा सकता है
10. रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	15 अप्रैल 2024
11. संभावित संकल्प आवेदकों की अंतिम सूची जारी करने की तिथि	25 अप्रैल 2024
12. अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	30 अप्रैल, 2024
13. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तारीख	10 मई, 2024
14. संभावित समाधान आवेदकों की सूचना ज्ञापन, मृत्युकर्म मैट्रिक्स और समाधान योजनाओं के लिए अनुरोध जारी करने की तारीख	15 मई 2024
15. समाधान योजना प्रस्तुत करने की अंतिम तिथि	14 जून 2024
16. रुचि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी प्रक्रिया	<a href="mailto:ip.sinnar@gmail.com">ip.sinnar@gmail.com</a>

(आदर्श शर्मा)

सिन्नार थर्मल पावर लिमिटेड के अंतरिम समाधान एजेंट  
पंजीकरण सं. IBB/IIPA-001/II-PP-01256/2018-2019/12045  
नेटवर्क, कैलाश कॉलोनी, नई दिल्ली-110048  
एलएचएस नं. 30.10.2024 तक

दिनांक 15.03.2024  
स्थान: नई दिल्ली

प्रपत्र क  
सार्वजनिक घोषणा

[ भारतीय दिवालाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए शोधन अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन ]

विज्ञापन इम्पेक्स प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ

सूचना विवरण	
1. कारपोरेट देनदार का नाम	विज्ञापन इम्पेक्स प्राइवेट लिमिटेड
2. कारपोरेट देनदार के निगमन की तिथि	25 नवम्बर, 2005
3. प्राधिकरण विधिक अधीन कारपोरेट देनदार निगमित/पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज दिल्ली
4. कारपोरेट देनदार की कारपोरेट पहचान संख्या/पंजीकृत पहचान संख्या	U51909DL2005PTC143015
5. कारपोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (अदि कोई हो) का पता	15, चेम्सफोर्ड कंट्री क्लब, चिठौरी, दक्षिणी दिल्ली, नई दिल्ली-110030 इसके अलावा 301 जेम्स रोड सिनेट भवन, नई दिल्ली-110001 122001



